and steel plants so as to ensure adequate and smooth supplies of coking coal for steel production; and

Oral Answers

(b) the steps beingtaken to meet the short fall, if any, in the washing capacity?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) and (b) The programme of linking coal mines with washeries and steel plants is not a static programme and is subject to review periodically in consultation with steel plants and coal producers. The washeries, existing, those under construction and planned, will provide about ninety percent of the requirements of clean coal as estimated at present. Proposals for covering the small deficit still left are under consideration.

PAY SCALE OF RAILWAY STENOGRAPHERS

*600. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleaesed to

- (a) whether it is a fact that the Railways now allow a higher start of Rs. 150 in scale of Rs. 130-300 to all the future entrants to the cadre of Railway stenographers;
- (b) if so, whether the pay of serving stenographers has been re-fixed on point to point basis from the higher starting stage ofRs. 150 in scale of Rs. 130-300; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, (DR. RAM SUBHAG SINGH): (a) Yes, Sir.

- (b) No. Sir.
- (c) Only a higher initial start was granted and the pay of the serving employees drawing less than Rs. 150 was raised to Rs. 150. There was no revision of the scale and as such the question of refixation of pay of other serving employees did not arise.

FIGRANTS GIVEN BY THE MINISTRY TO AUTONOMOUS BODIES

- ♦447. SHRI R. K. BHUWALKA: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:
- (a) the names of the autonomous bodies to which his Ministry gives annual grants;

tPostponed from the 25th November, 1965.

(b) whether his Ministry exercises some financial control over these autonomou» bodies to ensure that the grants given to them are properly spent; and

to Questions

(c) whether there is any system for assestment or review of their work periodically?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTY AND SUPPLY (SHRI BIBLDHENDRA MISRA): (a) A list showing the names of autonomoui bodies to which the Ministry of Industry and Supply gives annual grants on a regular basis is placed on the Table of the House.

(b) and (c) A statement giving the information is laid on the Table of the House.

STATEMENT

The names of autonomous bodies which are given regular annaul grants

- 1. The National Small Industries Corporation Ltd., New Delhi.
- 2. The Small Industries Extension Training Institute, Hyderabad
- 3. The National Design Institute, Ahmedabad.
- 4. The National Productivity Council,
- 5. The Indian Standards Institution, New Delhi.
- 6. The Central Machine Tool Institute, Bangalore.
- 7. The Invention Promotion Board, New
- 8. The National Cooperative Unioo of India.

STATEMENT

The Board of Directors of the National Small Industries Corporation, the Governing Councils of the Small Industries Extension Training Institute, the National Design Institute, the National Productivity Council, the Central Machine Tool Institute and the Invention Promotion Board; and the Executive Council of the Intian Standards Institution, include representatives of the Ministry of Industry and Supply and the Ministry of Finance. This ensures that the activities of these bodies, with particular reference to their expenditure, is regulated in accordance with the purposes for which